

(b) Yes, Sir.

(c) Sites in Kerala have been assessed by the Site Selection Committee for setting up nuclear power stations and its report for the Southern Electricity Region of which Kerala forms a constituent part is under consideration of the Government.

**Ministry for Urban Development at the Centre**

2349. SHRI NARSINGRAO SURYA-WANSHI : Will the PRIME MINISTER be pleased to state :

(a) whether Government have considered the recommendations of the study team set up by the Administrative Reforms Commission under the chairmanship of Sarvashri Dr. B.G. Barve and Dr. C.D. Deshmukh to have full-fledged Machinery/Ministry for urban development at the Centre;

(b) if so, the details thereof; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO) :

(a) to (c). The Study Teams appointed by the Administrative Reforms Commission submitted their reports to the Commission and not to the Government. The Study Team on "Machinery of the Government of India and its Procedures of Work" did not recommend the setting up of a full-fledged Ministry for Urban Development at the Centre but recommended the setting up of a Department of Regional Planning (within the proposed Ministry of Health, Family Planning and Regional Planning) responsible for Town and Country Planning, Urban Development, Housing, Lands and Local Self-Government. The Commission did not agree with the above recommendation of its Study Team.

**Monument of Mahbub Mansion at Malakhet, Hyderabad**

2350. SHRI B B. RAMAIAH : Will the Minister of CULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the News Time dated 27 February, 1985

regarding the alleged neglect of the Mahbub Mansion at Malakhet in Hyderabad and if so, corrective steps taken/proposed; and

(b) whether Government have any policies/programmes to protect the known existing monuments including those under the State Government, and if so, reasons for neglect of Mahbub Mansion ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO) :

(a) Yes, Sir. The Mansion is not a monument under the protection of the Archaeological Survey of India. Government of Andhra Pradesh have been requested to look into the matter.

(b) Archaeological Survey of India protects only those monuments, including those under the State Government, which are more than 100 years old and considered historically, archaeologically and architecturally to be of national importance. As the Mansion is not under the protection of the Archaeological Survey of India, the question of its neglect by the Archaeological Survey of India does not arise.

**"National Perspective Plan to Prevent Water Pollution"**

2351. SHRI SRI HARI RAO : Will the PRIME MINISTER be pleased to state :

(a) whether there is widespread pollution of rivers in India, including the Ganga;

(b) if so, the full details of the pollution and plans to prevent such pollution due to the discharge from farms/cities, industrial wastes and fertilizers/pesticides from the fields;

(c) whether his Ministry has prepared any action Plan for prevention of pollution in Ganga during the Seventh Five Year Plan;

(d) if so, the estimated amount thereby; and

(e) whether any National Perspective Plan has been drawn for the entire